

CIRCULAR

Sub: Courts & Judges – Spread of Corona Virus Pandemic – Limited functioning of Subordinate courts in the State of Tamil Nadu due to lockdown in the State of Tamil Nadu – Summer Vacation of the Subordinate Civil Courts in the State of Tamil Nadu and Union Territory of Puducherry from the 1st May 2020 to 31st of May 2020 kept in abeyance and adjourned – Further Modification – Orders issued by the Hon’ble High Court, Madras – Received – Filing of Cases through eMail in the respective Courts in Namakkal District and Court Proceedings through Video Conference – Certain Instructions issued – Reg.

Ref: 1. Official Memorandum of the Hon’ble High in R.O.C. No. 23991-C/2020/C3, dated: 01.05.2020.
2. Circular of this Court in R.O.C No.3670/A/2020, dated: 02.05.2020.

With reference to the directions issued by the Hon’ble High Court, Madras vide Official Memorandum in the reference 1st cited above, all the courts in Namakkal District are functioning in staggered manner with respect to the limited subject matters related to Matrimonial cases, POSCO cases, Motor Accident Claims, Domestic Violence cases, Bails and Anticipatory Bails, Injunctions matters, Ex-parte Motions, Rent Control which are urgent and expedient in nature from today i.e., 04.05.2020 to 31.05.2020.

Further it is informed that the Advocates are required to file the cases which are urgent or emergent in the respective courts only through e-mail of the concerned courts until 31.05.2020 and the email ID of all the Courts in Namakkal District are mentioned below.

eMail ID of the Courts in Namakkal District

S. No	Name of the Court	Username
1	Principal District Court, Namakkal	nmk.pdc-tn@indiancourts.nic.in
2	Additional District Court, Namakkal.	nmk.adc-tn@indiancourts.nic.in
3	Fast Track Mahila Court, Namakkal.	nmk.adcmahila-tn@indiancourts.nic.in
4	Family Court, Namakkal	familycourtnamakkal@gmail.com
5	Sessions Judge - Special Court for Trial Cases Registered under SC / ST (PoA) Act, Namakkal.	nmk.adcsst-tn@indiancourts.nic.in
6	Chief Judicial Magistrate Court, Namakkal	nmk.cjm-tn@indiancourts.nic.in
7	Principal Sub Court, Namakkal	nmk.sc-tn@indiancourts.nic.in
8	Additional Sub Court, Namakkal	nmk.asc-tn@indiancourts.nic.in
9	Principal District Munsif Court, Namakkal	nmk.pdmc-tn@indiancourts.nic.in
10	Additional District Munsif Court, Namakkal	nmk.admc-tn@indiancourts.nic.in
11	Judicial Magistrate No. 1 Court, Namakkal	jm1namakkal@gmail.com
12	Judicial Magistrate No. 2 Court, Namakkal	nmk.jmc2-tn@indiancourts.nic.in
13	Special Judicial Magistrate Court for Land Grabbing Cases, Namakkal	nmk.jmlgc-tn@indiancourts.nic.in
14	Mobile Court, Namakkal	nmk.jmcmobile-tn@indiancourts.nic.in
15	Additional Mahila Court (JM Level), Namakkal	addlmahilacourtnkl@gmail.com
16	Sub Court, Tiruchengode	nmktcg.sc-tn@indiancourts.nic.in
17	Principal District Munsif Court, Tiruchengode	nmktcg.dmc-tn@indiancourts.nic.in
18	Additional District Munsif, Tiruchengode.	nmktcg.admc-tn@indiancourts.nic.in
19	Judicial Magistrate Court, Tiruchengode.	nmktcg.jmc-tn@indiancourts.nic.in
20	Judicial Magistrate FTC, Tiruchengode.	nmktcg.jmftc-tn@indiancourts.nic.in
21	Sub Court, Rasipuram	nmkrasp.sc-tn@indiancourts.nic.in
22	District Munsif, Rasipuram.	nmkrasp.dmc-tn@indiancourts.nic.in

23	Judicial Magistrate, Rasipuram	nmkrasp.jmc-tn@indiancourts.nic.in
24	Sub Court, Paramathy	nmkprm.sc-tn@indiancourts.nic.in
25	District Munsif, Paramathy.	nmkprm.dmc-tn@indiancourts.nic.in
26	Judicial Magistrate Court, Paramathy	nmkprm.jmc-tn@indiancourts.nic.in

Further, it is also informed that as per the directions of the Hon'ble High Court of Madras in the reference 1st cited above, the subject matters related to Matrimonial cases, POSCO cases, Motor Accident Claims, Domestic Violence cases, Bails and Anticipatory Bails, Injunctions matters, Ex-parte Motions, Rent Control and such related matters have to be handled **through video-conferencing only.**

Hence the Advocates are required to download the “**VidyoMobile Application**” and “**Google Chrome Browser**” in their Mobile Phones to participate in the video conference session and the instruction to participate in Video Conference Session is published in the web site of this Court “**www.districts.ecourts.gov.in/tn/namakkal**”.

Sd/- K.H. Elavazhagan
Principal District Judge,
Namakkal

To

1. All the Judicial Officers in Namakkal District (Both Civil and Criminal Units)
2. All the Bar Associations in Namakkal District

Copy to

1. The Chief Administrative Officer, Court Manager, Sheristadar, Bench Clerks, Head Clerk of Principal District Court, Namakkal.
2. The File.